

CIS No. 14869/2016

Murlidhar Tilokani Vs. Suparas Homz Pvt. Ltd.


22.06.2020

In terms of directions issued by Hon'ble High Court of Delhi from time to time regarding suspension of work of district court and also in terms of directions issued by Ld. District & Session Judge vide circular no D&SJ (N-W)/Sectt./RC/2020/12098-12147 dated 23.03.2020, circular no. D&SJ (N-W)/Sectt./RC/2020/12712-12772 dated 26.03.2020, circular no. 13708-1375 F2(9)/Judl./N-W/RC/2020 dated 15.04.2020, circular no. 15119-1517 F2(9)/Judl./N-W/RC/2020 dated 02.05.2020, circular no.16420-1646 F2(9)/Judl./N-W/RC/2020 dated 16.05.2020, circular no. 17722-1777 F2(9)/Judl./N-W/RC/2020 dated 22.05.2020, circular no. 19707-1975 F2(9)/Judl./N-W/RC/2020 dated 30.05.2020 and circular no. 21068-2111 F2(9)/Judl./N-W/RC/2020 dated 13.06.2020, matters were adjourned enbloc from time to time.

**Present :** None.

Vide order no. 16/DHC/2020 dated 13.06.2020 of Hon'ble High Co of Delhi and order no. 1193-1248/CMM/North-West/Rohini/Delhi/2020 da 15.06.2020, directions have been issued to hear only urgent/argument stage matters.

Hence, this case stands adjourned to 02.11.2020.

  
(**POOJA AGGARWAL**)  
MM-04 /North-West/ Delhi  
22.06.2020

CIS No. 9834/2017  
Capital Trust Ltd. Vs. Sarit


22.06.2020

In terms of directions issued by Hon'ble High Court of Delhi from time to time regarding suspension of work of district court and also in terms of directions issued by Ld. District & Session Judge vide circular no D&SJ (N-W)/Sectt./RC/2020/12098-12147 dated 23.03.2020, circular no. D&SJ (N-W)/Sectt./RC/2020/12712-12772 dated 26.03.2020, circular no. 13708-13758 F2(9)/JudL/N-W/RC/2020 dated 15.04.2020, circular no. 15119-15174 F2(9)/JudL/N-W/RC/2020 dated 02.05.2020, circular no.16420-16468 F2(9)/JudL/N-W/RC/2020 dated 16.05.2020, circular no. 17722-17770 F2(9)/JudL/N-W/RC/2020 dated 22.05.2020, circular no. 19707-19758 F2(9)/JudL/N-W/RC/2020 dated 30.05.2020 and circular no. 21068-21127 F2(9)/JudL/N-W/RC/2020 dated 13.06.2020, matters were adjourned enbloc from time to time.

Present : None.

Vide order no. 16/DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and order no. 1193-1248/CMM/North-West/Rohini/Delhi/2020 dated 15.06.2020, directions have been issued to hear only urgent/argument stage matters.

Hence, this case stands adjourned to 02.11.2020.

  
(POOJA AGGARWAL)  
MM-04 /North-West/ Delhi  
22.06.2020



CIS No. 11023/2017  
Capital Trust Ltd. Vs. Sunil Kumar


22.06.2020

In terms of directions issued by Hon'ble High Court of Delhi from time to time regarding suspension of work of district court and also in terms of directions issued by Ld. District & Session Judge vide circular no D&SJ (N-W)/Sectt./RC/2020/12098-12147 dated 23.03.2020, circular no. D&SJ (N-W)/Sectt./RC/2020/12712-12772 dated 26.03.2020, circular no. 13708-13758 F2(9)/JudL/N-W/RC/2020 dated 15.04.2020, circular no. 15119-15174 F2(9)/JudL/N-W/RC/2020 dated 02.05.2020, circular no.16420-16468 F2(9)/JudL/N-W/RC/2020 dated 16.05.2020, circular no. 17722-17770 F2(9)/JudL/N-W/RC/2020 dated 22.05.2020, circular no. 19707-19758 F2(9)/JudL/N-W/RC/2020 dated 30.05.2020 and circular no. 21068-21127 F2(9)/JudL/N-W/RC/2020 dated 13.06.2020, matters were adjourned enbloc from time to time.

Present : None.

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Hence, this case stands adjourned to 02.11.2020.

  
(POOJA AGGARWAL)  
MM-04 /North-West/ Delhi  
22.06.2020

CIS No. 11025/2017  
Capital Trust Ltd. Vs. Bhavar Singh


22.06.2020

In terms of directions issued by Hon'ble High Court of Delhi from time to time regarding suspension of work of district court and also in terms of directions issued by Ld. District & Session Judge vide circular no D&SJ (N-W)/Sectt./RC/2020/12098-12147 dated 23.03.2020, circular no. D&SJ (N-W)/Sectt./RC/2020/12712-12772 dated 26.03.2020, circular no. 13708-13758 F2(9)/Judl./N-W/RC/2020 dated 15.04.2020, circular no. 15119-15174 F2(9)/Judl./N-W/RC/2020 dated 02.05.2020, circular no.16420-16468 F2(9)/Judl./N-W/RC/2020 dated 16.05.2020, circular no. 17722-17770 F2(9)/Judl./N-W/RC/2020 dated 22.05.2020, circular no. 19707-19758 F2(9)/Judl./N-W/RC/2020 dated 30.05.2020 and circular no. 21068-21127 F2(9)/Judl./N-W/RC/2020 dated 13.06.2020, matters were adjourned enbloc from time to time.

Present : None.

Vide order no. 16/DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and order no. 1193-1248/CMM/North-West/Rohini/Delhi/2020 dated 15.06.2020, directions have been issued to hear only urgent/argument stage matters.

Hence, this case stands adjourned to 02.11.2020.

  
(POOJA AGGARWAL)  
MM-04 /North-West/ Delhi  
22.06.2020

CIS No. 11026/2017  
Capital Trust Ltd. Vs. Manjha

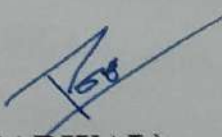
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**Present :** None.

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Hence, this case stands adjourned to 02.11.2020.

  
(**POOJA AGGARWAL**)  
**MM-04 /North-West/ Delhi**  
**22.06.2020**



CIS No. 11030/2017  
Capital Trust Ltd. Vs. Jahir Ahmad


22.06.2020

In terms of directions issued by Hon'ble High Court of Delhi from time to time regarding suspension of work of district court and also in terms of directions issued by Ld. District & Session Judge vide circular no D&SJ (N-W)/SectL/RC/2020/12098-12147 dated 23.03.2020, circular no. D&SJ (N-W)/SectL/RC/2020/12712-12772 dated 26.03.2020, circular no. 13708-13758 F2(9)/JudL/N-W/RC/2020 dated 15.04.2020, circular no. 15119-15174 F2(9)/JudL/N-W/RC/2020 dated 02.05.2020, circular no. 16428-16468 F2(9)/JudL/N-W/RC/2020 dated 16.05.2020, circular no. 17722-17770 F2(9)/JudL/N-W/RC/2020 dated 22.05.2020, circular no. 19707-19758 F2(9)/JudL/N-W/RC/2020 dated 30.05.2020 and circular no. 21068-21127 F2(9)/JudL/N-W/RC/2020 dated 13.06.2020, matters were adjourned enbloc from time to time.

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Hence, this case stands adjourned to 02.11.2020.

  
(POOJA AGGARWAL)  
MM-04 /North-West/ Delhi  
22.06.2020

CIS No. 11045/2017  
Capital Trust Ltd. Vs. Subhash Singh

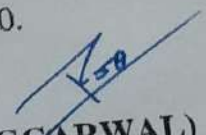
22.06.2020

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Hence, this case stands adjourned to 02.11.2020.

  
(POOJA AGGARWAL)  
MM-04 /North-West/ Delhi  
22.06.2020

CIS No. 11085/2017

Capital Trust Ltd. Vs. Capital Trust Ltd. Vs. Ram Kumar Pachauri

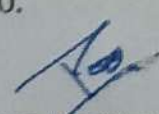
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(POOJA AGGARWAL)  
MM-04 /North-West/ Delhi  
22.06.2020